



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 01/16	TP 96/16	Hearing	111	Ahamed Nizar Moi-deen Kunhi Kunhi-mahim Vs. Vintage Hotels (P) Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.V. BHASHYAM CHARI ADVOCATE MoB: 9003020650	PETITIONER	
2.	Sachin Vasudev Advocate 8971563246	Respondent	

Counsel for petitioner is present. Counsel for respondents is also present.

Heard the counsel for petitioner in part. For continuation list it on 22.06.2017.
Counsel for petitioner is further directed to file written arguments and the counsel for
the respondents is also directed to file written arguments.

List it on 22.06.2017.


MEMBER (J)


MEMBER (T)